

(b) what is the amount of Bidi production during last three years, year-wise; and

(c) the location of each company in the country ?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA) : (a) to (c). The information is being collected and will be laid on the table of the House.

Smuggling of Ball Bearings

1430. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR : Will the Minister of FINANCE be pleased to state :

(a) whether the smuggling of ball bearings into the country is on the increase;

(b) whether such smuggling has caused a great harm to the domestic manufacturers of ball bearings and also resulting in a loss of revenue to Government;

(c) if so, the steps taken to check the smuggling of ball bearings; and

(d) whether Government propose to reduce the import duties in respect of ball bearings as a step towards checking the smuggling ?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA) : (a) and (b). The available reports indicate that ball bearings are items sensitive to smuggling into the country. Since smuggling is a clandestine activity, it is not feasible to estimate the extent of smuggling of ball bearings. It is also, therefore, not feasible to estimate the extent of harm caused by such smuggling to the domestic manufacturers and to the exchequer.

(c) and (d). The Government is determined to check smuggling activities firmly. The anti-smuggling drive throughout the country has been intensified. The anti-smuggling machinery throughout the country including vulnerable areas of the coastline and the land borders and at the international airports and seaports has been geared up.

Close co-ordination is maintained with all the agencies concerned in the detection and prevention of smuggling.

The import duty on ball bearings has been fixed after taking into account the need for production to the domestic industry. There is no proposal under consideration at present for reducing the import duty on a ball bearings.

Indian Engineering Exhibition at Moscow

1431. SHRI CHINTAMANI JENA :
SHRI MOHANBHAI PATEL :

Will the Minister of COMMERCE be pleased to state :

(a) whether an Indian Engineering Exhibition has been held in Moscow, recently;

(b) if so, the details of industrial units including public and private sector which participated;

(a) the details of machinery displayed in the exhibition; and

(d) the details of trade deal made ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : (a) Yes, Sir. The exhibition was held during July 1st to July 8th, 1988.

(b) A statement is given below.

(c) The products displayed included machine tools, forgings and castings, tractors, two wheelers, bicycles, diesel engines, gas engines, automotive components, industrial machinery, pumps and compressors, weighing machines, refractories and abrasives, batteries, construction equipment, electronic equipment computer and computer based systems, entertainment electronics items, peripherals and computer software, telecommunication equipment, photocopying machines, electrical generating and transmission equipment etc.

(d) According to the reports received from participants, business worth Rs. 111.75 crores was generated.

List of participants in the Indian Engineering Exhibition, Moscow, July 1.8.1988

S. No.	Name of the participant
1	2
1.	Abro Balancing Machines Pvt. Ltd., New Delhi.
	<i>Constituents</i>
	(i) Abro Dynamics Pvt. Ltd.
	(ii) Ashok Manufacturing Co. Pvt. Ltd.
2.	Amco Batteries Ltd., Bangalore.
	<i>Constituents</i>
	(i) Addison and Co. Ltd., Madras.
	(ii) Amco Batteries Ltd., Madras.
	(iii) Bimetal Bearings Ltd., Madras.
	(iv) India Pistons Ltd., Madras.
	(v) OCM Computers Pvt. Ltd., Hyderabad.
	(vi) Shardlow India Ltd., Madras.
	(vii) Simpson and Co. Ltd., Madras.
	(viii) Solidaire.
	(iv) Three C Systems Ltd., Madras.
	(x) Tractors and Farm Equipment Ltd., Madras.
	(xi) W.S. Industries (India) Ltd., Madras.
	(xii) Amalgamations.
	(xiii) Wipro.
3.	Associated Instrument Manufacturers (India) Pvt. Ltd., New Delhi.
4.	Atlas Copco (India) Ltd., Bombay.
5.	Avery India Ltd., New Delhi.

1	2
6.	Bee Electronic Machines Pvt. Ltd., Bombay.
7.	Beckay Engineering Corporation, Bhilai.
8.	Bharat Fritz Werner Pvt. Ltd., Bangalore.
9.	Binatone Electronic Pvt. Ltd.,
10.	Bush India Ltd., Bombay.
11.	Carborandum Universal Ltd., Madras.
12.	Cenlub Engineers, Faridabad.
13.	Chinar Exports Pvt. Ltd., New Delhi.
	<i>Constituents</i>
	(i) Audco India Ltd.
	(ii) Danfoss India Ltd.
	(iii) Elko Computers Pvt. Ltd.
	(iv) Flender Mecneill Gears Ltd.
	(v) Inalsa Pvt. Ltd.
	(vi) Jai Surgicals Ltd.
	(vii) KSB Pumps Ltd.
	(viii) Monica Electronics Pvt. Ltd.
	(ix) Polymer Papers Ltd.
	(x) Pratap Rajasthan Cooper Foils and Laminates Ltd.
	(xi) Rallinolf Ltd.
	(xii) Sake Electronics Pvt. Ltd.
14.	Chloride India Ltd., Calcutta.
15.	Computer Aided Systems Pvt. Ltd., New Delhi.
16.	Confederation of Indian Engineering Industry, New Delhi.
17.	Electronics Consortium Pvt. Ltd., New Delhi.
18.	Escorts Ltd., Faridabad.

1	2	1	2
19. Greaves Cotton and Co. Ltd. Bombay.		(iv) International Data Management.	
20. Grindwell Norton Ltd. Bombay.		(v) Kirloskar Electrodyns Pvt. Ltd.	
21. HCL Ltd., New Delhi.		(vi) Manshah Exports.	
22. Hero Cycles Pvt. Ltd., Ludhiana.		(vii) Maul Eastern Ltd.	
23. Hindustan Development Corporation Ltd., New Delhi.		(viii) Menon Pistons Pvt. Ltd.	
24. Hindustan Ferodo Ltd., Bombay.		(ix) Mysore Kirloskar Ltd.	
25. Hindustan Motors Ltd., Madras.		(x) Namtech Systems Pvt. Ltd.	
26. HMT Intl. Ltd., Bangalore.		(xi) Nuchem Plastics.	
27. I.A.E.C. (India) Ltd., Bombay.		(xii) Perfect Circle Victor Ltd.	
28. Indian Aluminium Co., Calcutta.		(xiii) Prabha Engineering Pvt. Ltd.	
29. Indian Fine Blank Ltd. Calcutta.		(xiv) Texmaco Ltd.	
30. Indian Xerographic Systems Ltd., New Delhi.		(xv) Zenith Rubber and Plastic Works.	
31. Indian Railway Construction Company Ltd., New Delhi.		(xvi) Universals Computers.	
32. Industrial Cables India Ltd., New Delhi.		40. Mercantile and Industrial Development Co. Pvt. Ltd., Bombay.	
33. Khandiwal Herrmann Electronics Ltd., Bombay.		41. Micronotic Machine Tools Pvt. Ltd., Ghaziabad.	
34. Kirloskar Brothers Ltd., Pune.		<i>Constituents</i>	
35. Kirloskar Cummins Ltd., Pune.		(i) Parishudh Sadhan, Yantra Pvt. Ltd.	
36. Kirloskar Oil Engines Ltd., Pune.		(ii) Pragati Engineering Works.	
37. Larson and Tubro Ltd., Madras.		(iii) ACE Designers.	
38. Mascot (India) Tools and Forgings Pvt. Ltd., Ghaziabad.		42. Mukund Iron and Steel Works Ltd., Bombay.	
39. Menon Trade Links Pvt. Ltd., New Delhi.		43. Phoenix Oversea Pvt. Ltd., New Delhi.	
<i>Constituents</i>		44. The projects and Equipment Corporation of India Ltd, New Delhi.	
(i) Amforge Industries Ltd.		<i>Constituents</i>	
(ii) BPL (India) Ltd.		(i) Associated Capsules Tea Machines.	
(iii) Indian Royon Corpn.			

1	2
	(ii) Auto Lamp Ltd.
	(iii) Bhor Industries.
	(iv) Brimco.
	(v) CLIT.
	(vi) DCM Data Products.
	(vii) DCM Toyota.
	(viii) Dynamic Industries.
	(ix) JCT Electronics.
	(x) Perks Engineering.
45.	Rockwain Flometer India Pvt. Ltd., New Delhi.
46.	Saha Electro Components Pvt. Ltd., Bombay.
47.	Shriram Honda Power Equipment Ltd., New Delhi.
48.	Sonata, Bangalore.
49.	S.R.F. Nippondeso Ltd., New Delhi.
50.	Steelcast Bhavnagar Pvt. Ltd., Gujarat.
51.	Sundaram Abex Padi, Madras.
52.	TIL Ltd., Calcutta.
53.	Thermax Pvt. Ltd., Pune.
<i>Constituents</i>	
	(i) Bharat Forge.
	(ii) Premier Automobiles.
54.	UB MEC Batteries Ltd., Bangalore.
55.	Usha Martin Industries Ltd., Calcutta.
56.	Usha Rectifier Corpn. (India) Ltd., New Delhi.
57.	Usha Telehoist Ltd., New Delh

1	2
58.	Weston Electronics. Ltd., New Delhi.
59.	M/s. Alfa Laval (India) Ltd. Exports, Pune.
60.	M/s. Siemens Ltd. Bombay.
61.	M/s. Indian Reprographics Ltd., New Delhi.
62.	National Building Construction Corporation, New Delhi.

Export of Peacock Feathers

1432. SHRI P.M. SAYEED : Will the Minister of COMMERCE be pleased to state :

(a) whether Government propose to export peacock tail feathers;

(b) if so, the names of the countries;

(c) whether some protests have been received; and

(d) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) and (b). In terms of current export policy, export of Peacock Tail Feathers is permitted within a limited ceiling as a per the prescribed procedure based on highest unit value realisation. Export of the item can be made to all countries except South Africa, South West Africa and Fiji.

(c) and (d). Representations have been received for restoration of erstwhile procedure for allocation of quota to the specified Established Exporters as well as for banning a its export altogether. No change in the existing procedure is considered necessary.

Seizure of Drugs

1434. SHRI MOHANBHAI PATEL :
SHRI AMAR SINGH
RATHWA :

Will the Minister of FINANCE be pleased to state :